

**THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN):** Yes, Sir. Orders have been placed for a few more transport aircraft from the U.S.S.R. A number of these aircraft have already arrived and the remaining are expected shortly. It is not in the public interest to disclose further details.

**A.I.R. CONTRIBUTION FOR TANSEN FESTIVAL**

**304. SHRI R. S. KHANDEKAR:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state the contribution of the All India Radio to the Tansen Festival to be held this year at Gwalior in terms of technical assistance and money?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SHAM NATH):** It is understood from the Government of Madhya Pradesh that on account of the National Emergency the Tansen Festival will not be held this year.

**CEYLONISATION OF JOBS IN CEYLON**

**305. SHRI N. SRI RAMA REDDY:** Will the PRIME MINISTER be pleased to state whether the latest move of the Government of Ceylon to the Ceylonisation of jobs even before settling the citizenship question of permanent residents of Indian origin, is likely to affect vast number of such persons?

**THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU):** Presumably the reference is to the reports appearing in the press about the intention of the Government of Ceylon to introduce a Bill to fix quotas of employment for Ceylonese and non-Ceylonese on the estates. A Bill to give effect to such a scheme was presented in the Ceylon House of Representatives in May, 1962, but due to the prorogation of the Ceylon Parliament it had ultimately lapsed. There have been reports in the press re-

cently that the Government of Ceylon proposes to reintroduce this Bill with some modifications, but no such Bill has actually been introduced so far.

2. Such a measure might affect a large number of stateless persons of Indian origin employed on rubber and tea estates in Ceylon.

**306. [Transferred to the 14th March, 1963.]**

**ARRANGEMENTS FOR EDUCATION OF CHILDREN OF DEFENCE PERSONNEL KILLED DURING CHINESE AGGRESSION**

**307. SHRI M. P. BHARGAVA:** Will the Minister of DEFENCE be pleased to state:

(a) whether Government are making any arrangements for the education of the children of defence personnel killed during the Chinese aggression; and

(b) whether such children will be given preference for admission in the Sainik Schools?

**THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN):** (a) Yes, Sir. 25 scholarships in the Lawrence and King George's Schools are given to children of officers of the Defence Services killed in action. The same number of scholarships is given in the King George's Schools for the children of service personnel killed in action other than officers. Most of the State Governments have sanctioned the provision of free studentship in educational institutions in the States to children of service personnel killed or disabled in the border operations.

(b) Admission to Sainik Schools is made on the basis of merit through an entrance examination. Children of service personnel, other than officers, who qualify in the entrance examination are eligible for scholarships instituted by the Ministry of Defence.